

Chhattisgarh Zila Yojana Samiti (Sanshodhan) Act, 2010

3 of 2011

[17 January 2011]

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Chhattisgarh Zila Yojana Samiti (Sanshodhan) Act, 2010

3 of 2011

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An Act further to amend the Chhattisgarh Zila Yojana Samiti Adhiniyam, 1995. Be in enacted by the Chhattisgarh Legislature in the Sixty-first Year of the Republic of India, as follows: -- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 17-1-2011 Page 24(1).

1. Short Title And Commencement :-

(1) This Act may be called the Chhattisgarh Zila Yojana Samiti (Sanshodhan) Adhiniyam, 2010.

(2) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment Of Schedule :-

In the Schedule appended to the Chhattisgarh Zila Yojana Samiti Adhiniyam 1995 (No. 19 of 1995), after serial number 6 of column number (2) the following serial number and entries relating thereto shall be inserted, namely: --

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SCHEDULE [See Section 4(1)]

	Name of Committee	No. of Members
Sr. No.		
(1)	(2)	(3)
7.	Narayanpur	10
8.	Bijapur	10